

25.10.2013

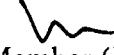
O.A. No. 382/10

Hon'ble Sri Navneet Kumar, Member (J)

Appl: Shri Dharmendra Awasthi.

Resp: Shri Ashok Kumar.

The learned counsel for the applicant submits that since the applicant has already expired, as such the present O.A. has abated. Accordingly, the O.A. is dismissed.


Member (J)

Vidya

*Copy of order
Dated 25-10-13
Received
28-10-13*